NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-----------------------------|----------|---------|----------|--------------------------------|---|
| CP(CAA) No.8/BB/ 2017 | - | Hearing | 230/ 232 | Shilpa Medicare Ltd. | * |

| SL. | NAME (IN CAPITAL) | _ | SIGNATURE | |
|-----|--------------------------------|------------------------|--------------|--|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | | |
| 1. | NYOTEL KURTAKOSE 9886951060 | Petitional | - Alph | |
| | Sinchara.M. | 2 ROC/RD | Siclere M.R. | |

Counsel for respondent is present. Smt. M.R. Sinchana, Standing Counsel appearing for ROC and RD is present. ROC report is received by the Tribunal. Smt. M.R. Sinchana

For filing reply affidavit for the report of ROC if any, list it on 24.10.2017.

further requested time for filing report of RD separately.

MEMBER (J)